

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**T.A. No.61/9199/2020**

This the 28<sup>th</sup> day of July, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



1. Tula Ram S/o Sh. Guran Ditta age 43 years R/o Godhar Tehsil & Distt. Rajouri.

.....**Applicant**

(Advocate:- Mr. H C JALMERIA– not present)

**Versus**

1. State of Jammu and Kashmir through Chief Secretary Civil Sectt. Jammu & Ors.

.....**Respondents**

(Advocate: Mr. Rajesh Thappa, DAG)

**O R D E R  
[O R A L]**

**(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)**

Despite sending the link to the learned counsel for the applicant for joining the video conference, he has not joined the conference today.

2. On the previous dates i.e. 13.05.2021 and 20.07.2021 nobody had joined the video conference on behalf of the applicant and today also none appears for the applicant. It seems that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of the applicant.

**(ANAND MATHUR)  
MEMBER (A)**

**(RAKESH SAGAR JAIN)  
MEMBER (J)**

Sushil